

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

16. C.P. (IB)-1777 (MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **10.05.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.  
v/s.

SP Infrazone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

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**Order**

Counsel for Petitioner present and request to file affidavit of service.  
Time granted. List this matter on 07.06.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

10.05.2018  
Nirmiti

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)